

DIVISION BENCH  
COURT - II

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/618(KB)2018

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI ARVIND DEVANATHAN**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>TH</sup> NOVEMBER, 2023, 10:30 A.M**

|                  |  |
|------------------|--|
| IN THE MATTER OF | STATE BANK OF INDIA<br>VS<br>SURINA IMPEX PVT.LTD. |
| UNDER SECTION    | IBC UNDER SEC 7                                    |

**Appearance (via video conferencing/physically)**

Mr. Rahul Auddy, Adv. ] For the Liquidator  
Mr. Aditya Goopty, Adv. ]

**ORDER**

1. Ld. Counsel for the Liquidator present.
2. Ld. Counsel Mr. Aditya Goopty appearing on behalf of the Liquidator submits that out of three fixed assets one moveable and two immovables has been sold out. Regarding one fixed asset, the matter is pending before the Lower Court and the case is going on.
3. In view of that, let a status be filed before the next date of hearing.
4. List this matter on **20.12.2023**.

**Arvind Devanathan  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**